

Production of Pulses

3688. SHRIMATI JAYANTI PAT-
NAIK: Will the Minister of AGRICUL-
TURE be pleased to state:

(a) whether it is a fact that the pro-
duction of pulses in India in 1981-82
and 1982-83 remained stagnant;

(b) if so, the main reasons responsi-
ble therefor;

(c) whether proper review has been
made thereon; and

(d) the steps proposed to be taken by
Government to increase the output of
pulses?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
YOGENDRA MAKWANA): (a) Pro-
duction of pulses in 1981-82 at 11.4
million tonnes was higher than the
production level in 1980-81 by 6.8 per
cent. As for 1982-83 estimates of pro-
duction have not yet become available.

(b) and (c). Does not arise.

(d) Government of India have taken
following steps to further increase the
production of pulses:

(i) introduction of pulses crop in
irrigated farming system;

(ii) bringing additional area
under:—

(a) short duration varieties of
urad, moong, etc. in rice fallows
by utilising the residual moisture
in rabi season; and

(b) Cultivation of short duration
varieties of moong in summer
season with irrigation after oil-
seeds, sugarcane, potatoes and
wheat.

(iii) multiplication and use of im-
proved pulses seeds and distribution
of seeds minikits;

(iv) adoption of plant protection
measures and use of phosphatic
fertilisers and rhizobial culture, etc.

**Adulteration of Foodgrains done by
FCI Employees**

3689. SHRI N. E. HORO: Will the
Minister of FOOD AND CIVIL SUP-
PLIES be pleased to state:

(a) whether Government have
received complaints regarding the mal-
practices, delay in procurement, over-
weightment and under-weightment of
foodgrains, mixing of husks and
foreign particles in foodgrains by the
field staff of the Food Corporation of
India; and

(b) if so, what action has been taken
by Government in this regard or pro-
posed to be taken to stop such prac-
tices?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI BHAGWAT JHA
AZAD): (a) and (b) Complaints al-
leging malpractices indulged in by the
field staff of the Food Corporation of
India in such matters have been
received from time to time. These
complaints are looked into and when-
ever considered necessary, disciplinary
action against the concerned staff is
initiated. Food Corporation of India
has also set up Squads to make sur-
prise checks at sensitive points.

**Sale of imported edible oil through
F.P.S. in 1980-81**

3690. SHRI N. E. HORO: Will the
Minister of FOOD AND CIVIL SUP-
PLIES be pleased to state:

(a) whether it is a fact that huge
profit has been gained by the
State Trading Corporation through the
sale of imported edible oils through the
fair price shops in 1980-81;

(b) if so, the details regarding the
amount of profit;

(c) whether it is also a fact that
earlier there was an intention of 'no
profit no loss' to help bring down open
market prices of edible oil and vanas-
pati; and